

ANNEXURE-4

EAGLE HOME APPLIANCES PRIVATE LIMITED
List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: March 28 2024; Updated List of Creditors as on 28th April, 2025

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off			
1	Shubhan Enterprises		18.02.2025	₹ 1,27,05,599.00	₹ 1,26,55,599.00	Security Deposit	NA	No	23.62%	NA	NA	₹ 50,000.00		Amount claimed towards Security deposit amounting to Rs. 50,000/- shall be rejected since the amount is not reflected in the books of accounts of the CD.
2	Anand Polymers	AAWFA959J	22.02.2025	₹ 4,88,631.00	₹ 4,88,631.00	Security Deposit	NA	No	0.91%	NA	NA			NA
3	VRV Polymers	AAKFV5448H	21.02.2025	₹ 5,22,582.00	₹ 5,22,582.00	Security Deposit	NA	No	0.98%	NA	NA			NA
4	Eastern Enterprises	AEFFPP0592K	05.06.2024	₹ 2,19,34,648.00	₹ 2,19,34,648.00	Security Deposit	NA	No	40.93%	NA	NA			NA
5	M/S Memoir	ABDFM8095R	25.02.2025	₹ 1,79,85,500.00	₹ 1,79,85,500.00	Security Deposit	NA	No	33.56%	NA	NA			NA
				₹ 5,36,36,960.00	₹ 5,35,86,960.00				100.00%			₹ 50,000.00		

